

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP/43/KOB/2020
SECTION	213, 241-242 C/ACT
NAME OF PARTIES	AMJAD ABDUL GAFOOR V/S SEAGULLS CATCH RESTAURANT PVT LTD & 3 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	MARIYA RAJAN, AISWARYA JAMES, SHINU J PILLAI, ANAND SA
RESPONDENTS ADVOCATE/ PROFESSIONAL	S M AMEERUL MILLATH, ABID MILLATH, MANSOOR V S, LAL K JOSEPH, SURESH SUKUMAR, ANZIL SALIM, CHACKO MATHEWS K, KOYA ARAFA MIRAGE

Office
Notes

Video Conference

18th Nov 2022

O R D E R

Learned counsel Mr. Shinu J Pillai appears on behalf of the petitioner. Respondent Nos. 1 & 3^{me} is represented by learned counsel Mr. SM Ameerul Millath and learned counsel Mr. Anzil Salim is present for R4. R2^{has} is since been deceased. Learned counsel for petitioner submits that there is a likelihood of Company petition being withdrawn, in view of the subsequent developments. Seeks short adjournment. In consideration of request, the matter adjourned to 09.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**